

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 44475/2020,115101/2020,126091/2020,45638/2021, in Transfer
Petition(s)(Civil) No(s). 545/2020

SURBHI SHARMA

Petitioner(s)

VERSUS

RANJEET SHARMA

Respondent(s)

(MEDIATION REPORT RECEIVED.)

IA No. 126091/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 44475/2020 - STAY APPLICATION

IA No. 115101/2020 - VACATING STAY

IA No. 45638/2021 - VACATING STAY)

Date : 13-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Md. Shahid Anwar, AOR
Mr. Intakhab Alam, Adv.
Mr. Mohammad Naseem Mughal, Adv.
Mr. Zulfiqar Ali Khan, Adv.
Mr. Aamir Naseem, Adv.
Mr. Satish Solanki, Adv.

For Respondent(s) Mr. Mahesh Prasad Adv
Mr. Shambu Prasad Adv
Mr. Keshav Thakur Adv
Mr. Naresh Kumar Adv
Mr. Babu Malayil Adv
Mr. Rajesh Singh Chauhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
ASSISTANT REGISTRAR